

ANNEXURE-5
Name of the Corporate Debtor: MAIYAS RESTAURANTS PRIVATE LIMITED
Commencement of Corporate Insolvency Resolution Process: 01.06.2026
List of Operational Creditors (Other than Workmen, Employees and Government Dues) as on 07.09.2026

S.No.	Name of creditor	Details of claim received		Details of Claim Admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	(Amount in Rs.) As per the documents made available to us by the claimant. The date of default falls beyond the prescribed limitation period of three years and, accordingly, the claim is considered time-barred.
		Date of Receipt	Amount claimed (Rs)	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party? (Yes/No)	% of voting share in CoC						
1	Srinivas Commission Agency	11.06.2026	2,17,333.00	NIL	Operational Creditors	NIL	NIL	NO	NIL	NIL	NIL	2,17,333.00	NIL		Awaiting information and relevant supporting documentation from the claimant.
2	Print Mark	12.06.2026	7,05,115.00	NIL	Operational Creditors	NIL	NIL	NO	NIL	NIL	NIL	NIL	7,05,115.00		Part amount claimed is time barred and hence rejected. Part amount claimed has been admitted based on verification of relevant supporting documents.
3	Spice Rush	11.06.2026	6,94,238.00	3,83,761.00	Operational Creditors	NIL	NIL	NO	NIL	NIL	NIL	3,10,477.00	NIL		As per the documents made available to us by the claimant. The date of default falls beyond the prescribed limitation period of three years and, accordingly, the claim is considered time-barred.
4	M R Betgeri	11.06.2026	8,43,023.00	NIL	Operational Creditors	NIL	NIL	NO	NIL	NIL	NIL	8,43,023.00	NIL		Amount claimed has been verified and admitted based on relevant supporting documents evidencing the claim.
5	GN Senkanararian Sons	11.06.2026	23,94,176.00	23,94,176.00	Operational Creditors	NIL	NIL	NO	NIL	NIL	NIL	NIL	NIL		Amount claimed has been verified and admitted based on relevant supporting documents evidencing the claim.
6	Highway Star Rest and Recreation Private Limited	19.06.2026	2,70,23,869.00	2,70,23,869.00	Operational Creditors	NIL	NIL	NO	NIL	NIL	NIL	NIL	NIL		The claimant has produced a valid acknowledgement of debt signed by person authorized by the CD. Hence the claim has been verified and admitted based on relevant supporting documents evidencing the claim.
7	Fruit Matrix	22.06.2026	30,16,103.00	30,16,103.00	Operational Creditors	NIL	NIL	NO	NIL	NIL	NIL	NIL	NIL		Awaiting Clarification and relevant supporting documentation from the claimant.
8	Rohit Malik	13.06.2026	98,99,321.66	NIL	Operational Creditors	NIL	NIL	NO	NIL	NIL	NIL	NIL	98,99,321.66		Awaiting information and relevant supporting documentation from the claimant.
9	Sunil Agro Foods Limited	22.08.2026	28,76,080.00	NIL	Operational Creditors	NIL	NIL	NO	NIL	NIL	NIL	NIL	28,76,080.00		Awaiting information and relevant supporting documentation from the claimant.
10	Koushik Distributors	20.08.2026	71,260.00	NIL	Operational Creditors	NIL	NIL	NO	NIL	NIL	NIL	NIL	71,260.00		Awaiting information and relevant supporting documentation from the claimant.
11	Balaji Departmental Store	07.09.2026	6,09,590.00	NIL	Operational Creditors	NIL	NIL	NO	NIL	NIL	NIL	NIL	6,09,590.00		Awaiting information and relevant supporting documentation from the claimant.
	Total		4,81,32,775.66	3,28,17,909.00		NIL	NIL		NIL	NIL	NIL	11,53,500.00	1,41,61,366.66		